

## Annexure-B (Exhibit 2)

Name of the corporate debtor : Ananya Wood Private Limited

Date of commencement of CIRP :02.02.2024

List of creditors as on 19.11.2024

List of operational creditors (Government dues)													Amount (in Rs.)	
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
1	The Commissioner of Commercial taxes	Govt. of West Bengal	16.02.2024	72,57,56,473.66	41,36,193.00	Unsecured	No	NA	72,16,20,280.66	-	-	-	Appeals are pending hence amount of Rs. 72,16,20,280.66 considered contingent	
2	Employees State Insurance Corporation	Govt. of West Bengal	28.03.2024	1,21,832.00	1,21,832.00	Unsecured	No	NA	-	-	-	-	-	
	<b>Total</b>			<b>72,58,78,305.66</b>	<b>42,58,025.00</b>				<b>72,16,20,280.66</b>	<b>-</b>	<b>-</b>	<b>-</b>		